

Annexure-7

Name of the Corporate Debtor:- Three c Projects Private Limited
Date of Commencement of CIRP :- 28th August, 2019
List of Creditors as on :- 3rd July, 2024

List of Operational Creditors (Government Dues)

Amount in Rs.

S. No	Details of Claim Received				Details of claim admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Departments	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in COC					
1	NEW OKLHA INDUSTRIAL DEVELOPMENT AUTHORITY	Govt. of UP	05-03-2024	328,57,83,607	309,90,88,939	Statutory dues	No	-	-	-	18,66,94,668	-	-
2	Commercial Tax Department	Govt. of UP	22-03-2024	1,77,73,372	1,77,73,372	Statutory dues	No	-	-	-	-	-	-
3	The Deputy Commissioner, Okhla Division, CGST, Delhi South Commissionerate	Central Govt.	-	11,25,93,054	11,25,93,054	Statutory dues	No	-	-	-	-	-	-
4	EPFO	Central Govt.	23-04-2024	6,51,21,421	6,51,21,421	Statutory dues	No	-	-	-	-	-	-
5	DICT Circle 76(1), Delhi	Central Govt.	-	24,90,252	24,90,252	Statutory dues	No	-	-	-	-	-	-
			Total	348,37,61,706	329,70,67,038						18,66,94,668		